

**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI
FOR THE MONTH OF NOVEMBER - 2022**

**Form 1
List of cases e-filed during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-

**Form -2
List of cases in which e-payment of Court fees was made during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -3**List of cases in which Electronic Service of process has taken place during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -4**List of total no. of cases randomly allocated during the month**

Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-

Form -5**List of cases in which cases Management Hearing was held during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form 6

Contested commercial cases disposed during the month of November 2022

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	High Court of Uttarakhand, Nainital	Dehradun	AO No. 346 of 2022	Haryana Vidyut Nigam Ltd. And Anr. Vs M/S Mahavir Transmission Udyog Pvt. Ltd. And Anr.	Dharmendra Barthwal, Siddhant Manral Vs. Rajat Mittal	27.09.2022	Yes	02.11.2022	35 days	dismissed (contested)	–	–	Under Section 13 of Comm. Courts Act
			AO No. 417 of 2022	Center of Excellence in disaster Mitigation and Management Vs. Presiding Officer Commercial Court Addl . District Judge & Anr	H.s. Sharma Vs. Aditya Pratap Singh	17.11.2022	Yes	21.11.2022	4 days	dismissed (contested)	–	–	Under Section 13 of Comm. Courts Act
			AO No. 387 of 2022	M D D A Ramky I S B T Ltd. Vs. Aash Muhammad & Anr.	K.K. Harbola , L Rai Vs. Neeraj Garg, Yashpal Singh, Pankaj Kumar	31.10.2022	Yes	30.11.2022	30 days	disposed of (contested)	–	–	Under Section 13 of Comm. Courts Act

2	Addl. District Judge, Commercial Court Dehradun	1	Arb.96/2021	Nagar Palika Barkot Vs. Dinesh Kumar	Vaibhav Jain	28.09.2021	Yes	03.11.2022	414 days	(contested)	16.11.2022	2	Sec 34
		2	Arb.14/2021	M/s. Budway Engineering Vs RNA Auto	Vibhor Tirkha	07.12.2020	Yes	11.11.2022	705 days	(contested)	14.11.2022	2	Sec 34
		3	Arb.289/2019	Amzad Ali Vs BHEL	Archit Bakshi	30.05.2019	NO	23.11.2022	1274 days	(contested)	25.11.2022	2	Sec 34
		4	Arb.288/2019	Sahir Hussain Vs BHEL	Archit Bakshi	30.05.2019	NO	23.11.2022	1274 days	(contested)	25.11.2022	2	Sec 34
		5	Arb.291/2019	BHEL Vs Amzad Ali	Archit Bakshi	30.05.2019	NO	23.11.2022	1274 days	(contested)	25.11.2022	2	Sec 34
		6	Arb.290/2019	BHEL Vs Sahir Hussain	Archit Bakshi	30.05.2019	NO	23.11.2022	1274 days	(contested)	25.11.2022	2	Sec 34
		7	Ex 87/2022	HDB Financial Service Vs Mr. Jiyaul Hak	Gaurav Sharma	03.08.2022	NO	23.11.2022	113 days	(contested)	Sec 36
		8	Ex 81/2022	HDB Financial Service Vs Mr.Noor Mohammad	Gaurav Sharma	03.08.2022	NO	23.11.2022	113 days	(contested)
		9	Ex 94/2022	HDB Financial Service Vs R K Bricks	Gaurav Sharma	03.08.2022	NO	23.11.2022	113 days	(contested)
		10	Misc.82/2020	Ashok Buildcon Ltd. Vs. Uttarakhand State Micro and Small Enterprises	..	28.10.2020	NO	22.11.2022	756 days	(contested)
		11	Misc.102/2022	Rajbhara Medicare Vs Director General Medical Health	Sanjay Gaur	05.11.2022	NO	15.11.2022	10 days	(contested)
		12	Misc.58/2020	M.D.Dakshinanchal Vs. Mahavir Transmission	Yogesh Sethi	14.08.2019	NO	28.11.2022	1203 days	(contested)

Form 7**Summary of Commercial Cases during the month**

Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital		75	1	3	73
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1210	67	174	1103

**Form 6(i):
Mediation Data during the month****List of cases received for Pre-Institution Mediation and Settlement during the month**

Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Dehradun	58	36	Nil	43	51
3	DLSA, Haridwar	2	1	Nil	2	1

**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION &
COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND**

FOR THE MONTH OF NOVEMBER - 2022

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	ⁿ Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	-	1
No. of cases Instituted	67	-	-	-	-
No. of appeals filed	-	-	-	-	1
No. of cases pending	1103	-	-	-	73
No. of cases disposed of	174	-	-	-	3